GOVERNMENT OF MAHARASHTRA

Public Health Department G. T. Hospital Complex Bldg., 10th Flr., New Mantralaya, Mumbai 400 001

No.CORONA-202/CR58/2020/Aa-5, dated 13th April, 2020

GOVERNMENT ORDER

Reference:

- 1. The Epidemic Diseases Act, 1897,
- 2. The Disaster Management Act, 2005,
- Government Notification Revenue and Forest Department, Disaster Management, Relief and Rehabilitation dated. 13/04/2020

TASK FORCE TO RECOMMEND "PATIENTS MANAGEMENT PROTOCOL"FOR SERIOUS & CRITICALLY ILL COVID - 19 PATIENTS in COVID - 19 CRITICAL CARE HOSPITALS

1. Whereas it has been noticed that large number of COVID-19 cases are being detected in Mumbai Municipal Corporation area and also the death rate in COVID-19 positive patients in Mumbai and Mumbai Metropolitan Region is higher than the State and National average. Hence, it has been decided to constitute a Task Force of Specialist Doctors to suggest measures to minimize the death rate and suggest measures for clinical management of COVID-19 patients particularly critically ill COVID-19 patients and further to treat such critically ill COVID-19 patients in specialized designated six hospitals, which shall be designated as "COVID - 19

Critical Care Hospitals":

- a. Dr. Bulabhai Nanavati Hospital
- b. St. George Hospital
- c. Saifee Hospital
- d. Wockhardt Hospital
- e. Hindu Hriday Samrat Balasaheb Thackeray Hospital
- f. Seven Hills Hospital
- 2. The Task Force shall consist of following Specialist Doctors:

1.	Dr. Sanjay Oak,	Chairman
2.	Dr. Zahir Udwadia , P.D. Hinduja Hospital	Member
3.	Dr. Santoshi Nagvekar, Lilavati Hospital	Member
4.	Dr. Kedar Toraskar, Wockhardt Hospital	Member
5.	Dr. Rahul Pandit, Fortis Hospital	Member
6.	Dr. Nitin Karnik, Lokmanya Tilak Hospital, Sion,	Member
7.	Dr. Zahir Virani, (Nephrology) PAKH	Member
8.	Dr. Om Srivastav, Kasturba, Jaslok	Member
9.	Dr. Praveen Bangar, KEM Hospital	Convener

- 3. The Task Force will have following Terms of Reference :
 - To establish "PATIENTS MANAGEMENT PROTOCOL" for Serious & Critically ill
 COVID 19 Patients;
 - To recommend the requirements of Specialist Doctors and health care support staff in the above identified COVID – 19 Critical Care hospitals;
 - To recommend suitable drug protocol to maintain uniformity in treating critically
 III COVID 19 patients;
 - d. To recommend Criteria & logistics requirement to transfer critical patients, if needs be from different hospitals in Mumbai to the intensive Care Units of these or other short listed hospitals;
 - e. Any other, as may be decided by the Chairman of the Task Force.
- The office of the above task force will be Dr. Pravin Bangar, Board Room, Dean Office, College Building, KEM Hospital, Parel, Mumbai 400 012, Land Line 022 24107020/022 24107862, E-mail drpravinbangar01@gmail.com.
- The Task Force shall submit its recommendations to the Hon. Chief Minister on urgent basis.
- Shri Saurabh Vijay, Secretary, Higher and Technical Education Department, Room No. 411, Mantralaya, Annexe, Mumbai 400 032, Landline No. 022 22025301 shall coordinate the functioning of above Task Force from Mantralaya.

By order and in the name of the Governor of Maharashtra.

(Ajoy Mehta) Chief Secretary Govt. of Maharashtra

Copy to:

Municipal Commissioner Mumbai.

Principal Secretary to Chief Minister, Mantralaya, Mumbai Principal Secretary, Public Health Maharashtra, Mantralaya, Mumbai Secretary, Medical Education Department, Mantralaya, Mumbai Commissioner Health and MD NHM, Aarogya Bhavan, DHS-I / DHS-II